

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

2. 13.11.2001.

In this disposed of matter, Ld. Counsel for the applicant has filed MA no. 463/01 which was rejected by the DB in order dt. 4.9.01. The matter has been wrongly listed today for consideration of MA. In view of this no further order is required to be passed. Mr. Bhow, Ld. Mgr. is present & heard.

J. J. M.
The Clerk
13/11/2001